

only at Bombay and Aurangabad in as Maharashtra.

(b) ITDC provides following facilities at these two places to attract tourists :

Bombay - Duty Free Shops in the Departure and Arrival lounges of Bombay Airport and Transport Unit,

Aurangabad— A 88-room 3-star hotel, Transport Unit and a Restaurant at Aurangabad Airport.

Forest Loss due to Hydro Electric dams in Maharashtra Andhra Pradesh and Madhya Pradesh

3404. SHRI. SHANTARAM POTDUKHE : Will the PRIME MINISTER be pleased to state :

(a) the forest cover loss in Hectares in the Inchempalli and Bhopalpatnam proposed Hydro-electric dams in Maharashtra, Andhra Pradesh and Madhya Pradesh State-wise ;

(b) the total tribal population affected State-wise :

(c) the details of the efforts to rehabilitate the tribal population ;

(d) the loss of wildlife in these projects ; and

(e) the measures taken to prevent the loss ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) :

(a) No such proposal has been received for consideration under the Forest (Conservation) Act, 1980, so far,

(b) to (e) Do not arise,

Schemes to Penalise or take over the Hotels which have not been Completed within the Prescribed time Limit

3405. SHRI ANANDA PATHAK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 2880 on 10 August, 1984 regarding construction of hotels through Government assistance and state :

(a) whether there are any rules under the Government's approved scheme to penalise or to take over the hotels which have not been completed in the prescribed time limit allowed to them ;

(b) if so, the details thereof ;

(c) the names of the parties against whom the action has been taken so far ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

(a) No, Sir.

(b) Does not arise.

(c) No action has been taken against any party.

(d) The Department of Tourism accords approval to hotels at the project stage subject to their complying with certain regulatory conditions. Failure to comply with these conditions can lead to withdrawal of approval. There is no provision in the conditions of approval to take over such defaulting hotels.

Uniformity in upper age limit for Recruitment in Central and State Government Services

3406. SHRI JITENDRA PRASADA: Will the PRIME MINISTER be pleased to state :

(a) whether upper age limit for recruitment to services varies from